

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 146
(IB)-326(PB)/2020

IN THE MATTER OF:

Mr. Rahul Kumar

Vs

M/s. SAR Aviation Services Pvt Ltd.

... Applicant / Petitioner

... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

No representation on behalf of both the parties.

List the matter for hearing on **27.01.2021**.

Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.12.2020
Ritu